

D/290/21

Endorsement on A1- 3627/2021 Dated 29.03.2021 of District Court , Kozhikode.

Copy communicated to the under mentioned Judicial Officers for information and necessary action .They are requested to forward the details of officers sought in the Official Memorandum **on or before 16 . 04. 2021.**

(By Order)

Sheristadar etc

To

1. The Addl. District & Sessions Judge-III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children, Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode/ Vadakara.
7. The Judge, Family Court, Kozhikode/ Vadakara.
8. The Chairman, Waqf Tribunal, Kozhikode.
9. The Special Judge, Fast Track Special Court, Kozhikode/ Koyilandy
10. The Principal Sub Judge, Kozhikode.
11. The Sub Judge, Vatakara / Koyilandy.
12. The Principal Munsiff - I / II, Kozhikode.
13. The Munsiff, Koyilandy/ Vadakara/ Nadapuram.
14. The Munsiff-Magistrate, Perambra/ Payyoli/ Thamarassery
15. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent II/ III / DSA, District Court, Kozhikode.
3. The Chairman
4. The Special Judge
5. The Principal Sub Judge
6. The Sub Judge
7. The Principal Munsiff
8. The Munsiff
9. The Munsiff-Magistrate

U 3627
 29/3/21
 573 032



THE HIGH COURT OF KERALA

E-mail id: Csec.hc-ker@gov.in
 Phone No: 0484-2562951
Kochi-682031
Dated: 29/03/2021

No.C3-21761/2021

OFFICIAL MEMORANDUM

Sub: Preparation of draft seniority list of Junior Superintendents including Head Clerks of Motor Accidents Claims Tribunals and Head Clerks of Munsiff-Magistrate's Courts in the Civil Wing of the Subordinate Judiciary as on 01/03/2021-Details sought for-Regding.

The Distict Judges are directed to forward the details as on 01/03/2021 in the proforma shown below for preparing a statelevel seniority list of Junior Superintendents(Civil Wing) including Head Clerks of Motor Accidents Claims Tribunals and Head Clerks of Munsiff-Magistrate's Courts(category 1(a) of Kerala Judicial Ministerial Subordinate Service Rules)

Sl No.	Name, Designation and Station	Qualification		Date of Birth	Date of Retirement	Date of order of first promotion as Junior Superintendent	Details of LWA under Appendix XIA, XIIB, XIIC/ Deputation/ LPR etc.if any at present	Remarks
		Educational	Departmental					
1	2	3	4	5	6	7	8	9

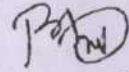
Simply
 29/3/21

While preparing the proforma the following points shall be taken into account;

1. The designation of the officers shall be furnished specifically in Column No. 2 ie. whether it is Junior Superintendent / Head Clerk of Motor Accidents Claims Tribunals / Head Clerk of Munsiff-Magistrate Court in the Civil Wing.
2. If the officer is in deputation, the entries in column No.1 shall be in accordance with his/her parent station and the details of deputation shall be furnished only in Column No.8.
3. Employees ~~those~~ who have been reverted to the lower post except for disciplinary reasons shall also be included in the proforma and the details of reversion shall be shown in the remarks column.

The details shall be furnished on or before 30/04/2021.

(By Order)



Beena Devi.K
Deputy Registrar



To
All the District Judges.

Note: Reply shall be addressed to the Registrar(District Judiciary) or can also be sent to the e-mail id shown above.